

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 53 of 2017 (SZ)**

**Appellant(s)**

Siby M.A  
Udayagiri,  
Kannur

Vs.

**Respondent(s)**

Ministry of Environment, Forests and  
Climate Change,  
Rep., by its Secretary,  
New Delhi and 5 others

**Legal Practitioners for Appellant(s)**

M/s. Rajan Vishnuraj

**Legal practitioners for respondent(s)**

M/s Syed Nurullah Sheriff for R1  
M/s Vidhyalakshmi Vipin for R2  
M/s E.K. Kumaresan for R3 to R5  
M/s Rahul Unnikrishnan for R6

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| Note of the Registry | Orders of the Registrar  |
| Order No.            | Date: 08.05.2019<br><br>Counsel for R3 to R5 present. For reply of R1, R2, R5, R6 call on 22.07.2019.<br><br>(Tmt.S. Meenakumari)<br>Registrar |